

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg
New Delhi**

No: NGT (PB)/Judicial/16/2020/02

Dated: 02.01.2021

OFFICE INSTRUCTIONS

In continuation of Office Order No. NGT(PB)/Judicial/16/2020/467 dated 26.09.2020, the following instructions are issued for smooth functioning of Video Conferencing hearings w.e.f. 04.01.2021 :-

While joining, the VC room, enter details only in the following format :

Item No. (XX) – (NAME) – (PARTY)

e.g.

Item 2 – abc – Petitioner

Item 4 – bcd – Adv. for Resp. 2 & 4

Item 7 – abc – Adv for SPCB

Item 1 – bcd – DM for State of xyz

After joining, ensure that –

VIDEO is always on OFF mode

AND

MIC is always on MUTE mode

Video should be switched ON only by the parties to a case, when the concerned Item No. is called for hearing.

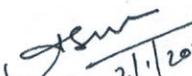
Mic should be UNMUTED only by the party speaking.

Switching On the Video or UNMUTING the Mic otherwise will disturb the hearing of ongoing matters.


21/1/2021
(Ashu Garg)
Registrar General

Copy to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. Ld. Registrar of all Zonal Benches
4. PA to Dy. Registrar (Judicial)
5. Court Masters
6. President NGT Bar Association
7. NGT Bar Notice Board
8. NGT Notice Board
9. Guard File NGT
10. Computer Section (For Uploading on the Website)


21/1/2021
(Ashu Garg)
Registrar General